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ITEM NO.15

COURT NO.3

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).10380/2013

(From the judgement and order dated 02/09/2013 in GA No.1375/1991 of the
HIGH COURT OF JUDICATURE AT ALLAHABAD)

ZULFIQAR

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(With appln(s) for exemption from filing O.T., bail and
office report)

Date: 06/01/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. DATTU

HON'BLE MR. JUSTICE S.A. BOBDE

For Petitioner(s) Mr. Rauf Rahim,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Post this matter next week along with SLP(C)
No.....Diary No.37832.

(A.S. BISHT)
A.R.-CUM-P.S.

(VINOD KULVI)
ASSTT. REGISTRAR